

ITEM NO.20

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PUNEET SEHGAL

Criminal Appeal No(s). 1739/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MANIK CHAND NIGAM

Respondent(s)

Date : 17-02-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sarvesh Singh Baghel, AOR
Ms. Pooja Singh, Adv.

For Respondent(s)

Mr. Dharendra Kumar, Adv.
Ms. Jyoti Tiwary, Adv.
Mr. Ajay Kumar Srivastava, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court and Trial Court.

D.O letter be issued.

List again on 6.4.2023.

PUNEET SEHGAL
Registrar